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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP Nos. 27-A to D of 2016, MCA 1/2016 in TP 27-C/2014 with  
TP No. 27/397-398/NCLT/AHM/2016 (New)  
CA Nos. 190/2013, 11&295/2014, CA 26/2016, MCA \_/2016 in CA 295/2014  
With CP No. 49/397-398/CLB/MB/2012 (Old)

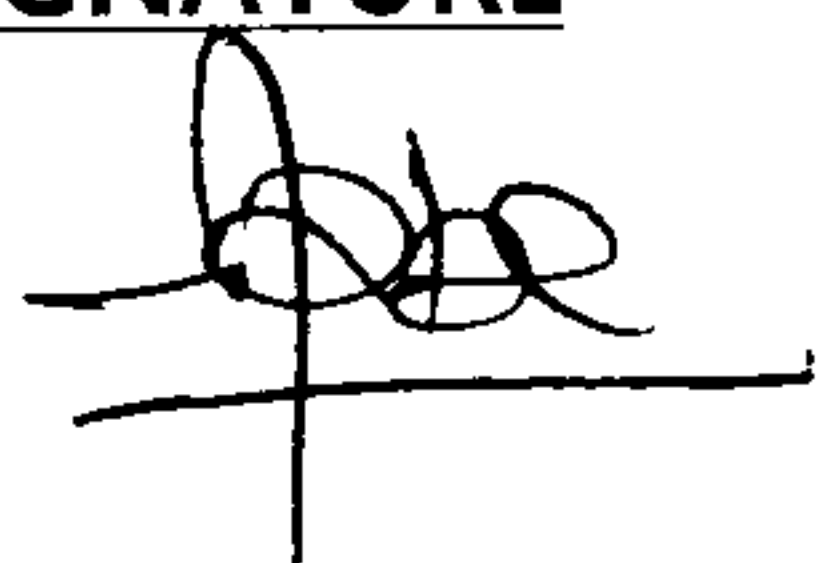
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

Name of the Company: Kusum Tibrewal & Ors.  
V/s.  
Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHOK MEHTA	P.C.S.	A.R. for Petitioners	
2.				

**ORDER**

Learned PCS Mr. Ashok Mehta present for the Petitioner. None present for the Respondents.

Letter is sent by Mr. Suriyanarayanan, Learned Advocate for Respondents, requesting for adjournment on the ground that his brother died.

List the matter on 28/2/2017 for final hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 1<sup>st</sup> day of February, 2017.